GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 568 ANSWERED ON 29.11.2024

SILVERLINE PROJECT FROM THIRUVANANTHAPURAM TO KASARAGOD

568 SMT. JEBI MATHER HISHAM:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government has given approval to the Semi High Speed Rail Project from Thiruvananthapuram to Kasaragod (SilverLine);
- (b) cost of the Project as submitted by Kerala Rail Development Corporation Ltd. (KRDCL);
- (c) whether Government has sought any clarification in the Detail Project Report (DPR) submitted by KRDCL;
- (d) whether Government of Kerala has submitted recommendations regarding funding of the project, if so, the details thereof; and
- (e) whether Environment Impact Assessment (EIA) has been done in connection with the implementation of the project?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 568 BY SMT. JEBI MATHER HISHAM ANSWERED IN RAJYA SABHA ON 29.11.2024 REGARDING SILVERLINE PROJECT FROM THIRUVANANTHAPURAM TO KASARAGOD.

(a) to (e): Silver Line from Thiruvananthapuram to Kasaragod in Kerala has been identified by Kerala Rail Development Corporation Limited (KRDCL), a Joint Venture company of State Government of Kerala (51%) and Ministry of Railways (49%) for development. After survey, KRDCL has submitted Detailed Project Report (DPR) of the Project. There are many deficiencies in the DPR. Therefore, KRDCL has been advised by Southern Railway to address those deficiencies and prepare revised DPR as per the latest technical standards such as adoption of Broad Gauge, integration with existing IR network at suitable points, flatter ruling gradient, provision of KAVACH, electrification with 2x25 kV, proper drainage scheme for yards and sections, addressing environmental concerns during construction and operation etc. The project is not yet sanctioned.
